- of the Council of Science and Industrial Research, New Delhi, for the year 1979-80.
- (7) A copy of the Review (Hindi and English versions) by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1979-80.
- (8) A copy of the Anuual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1977-78 and the Audit Report thereon.
- (9) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1978-79 and the Audit Report thereon.
- (10) Two statements (Hindi and English versions) showing reasons for delay in laying the Annual Reports of the Council of Scientific and Industrial Research, New Delhi, for the years 1978-79 and 1979-80 and Audited Accounts for the years 1977-78 and 1978-79.

[Placed in Library. See No. LT-2450/81.]

NOTIFICATION UNDER INDUSTRIAL DIS-PUTES ACT, 1947

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table a copy of Notification No. S.O. 946 (Hindi and English versions) published in Gazette of India dated the 21st March, 1981 adding 'Currency Note Press' to the First Schedule to the Industrial Disputes Act, 1947, under sub-section(3) of section 40 of the Industrial Disputes Act, 1947.

[Placed in Library See. No. LT-2451/81].

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND

- DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—
 - (1) The Indian Administrative Service (Fixation of Cadre Strength of Andhra Pradesh) Rules, 1981, published in Notification No. G.S.R. 282(E) in Gazette of India dated the 8th April, 1981.
 - (2) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1981, published in Notification No. G.S.R. 292(E) in Gazette of India dated the 15th April, 1981.
 - (3) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1981, published in Notification No. G.S.R. 293(E) in Gazette of India dated the 15th April, 1981.
 - (4) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1981, published in Notification No. G.S.R. 294(E) in Gazette of India dated the 15th April, 1981
- (5) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1931, published in Notification No. G.S.R. 295(E) in Gazette of India dated the 15th April, 1981. [Pliced in Library, See. No. LT-2452/ 81].

NOTIFICATION UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): On behalf of Shri Maganbhai Barot;

I beg to lay on the Table a copy of Notification No. G.S.R. 301(E) (Hindi and English versions) published in Gazette of India dated the 21st April, 1981 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian Currency or vice versa in supersession of Notification No. 68—Customs dated the 23rd March,